

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1583
ANSWERED ON:04.03.2015
RESERVATION OF POSTS FOR YOUTHS
Bhuria Shri Dileep Singh;Deka Shri Ramen

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has any proposal to reserve the 'D' category posts of Central Government organisations in different States for the respective States unemployed youths;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the OBC quota in the Central Public Sector Undertakings has been filled; and
- (e) if so, the details thereof and the steps taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (c): There is no such proposal under consideration. The quantum of reservation for Scheduled Castes, Scheduled Tribes and Other Backward Classes in case of direct recruitment to Group 'C' and 'D' posts of Central Government services in various States/UTs has been fixed vide OM No.36017/1/2004-Estt.(Res.) dated 5/7/2005 in proportion to their population. Further, SC/ST/OBC candidates not belonging to the concerned locality / region /State/ Zone/ Circle shall also be eligible to get the benefit of reservation.

(d)& (e): As per Public Enterprises Survey 2013-14 laid on the table of both Houses of Parliament on 26.02.2015, the number of Other Backward Class employees in Central Public Sector Enterprises(CPSEs) was 2,06,083 out of total employees of 13,49,493, details of which are given as below:-

Group	Total No. of Employees		Representation of OBC in Central Public Sector Enterprises	
	No.	%	No.	%
1	2	3	4	
Managerial/Executives	270539		34598	12.79
Supervisors	130345		17555	13.47
Workman/Clerical	673164		113806	16.91
Semi-Skilled/Unskilled	275445		40124	14.57
Total	1349493		206083	15.27

Government constituted a Committee in July, 2013 headed by Secretary, M/o Social Justice & Empowerment to make an in-depth analysis of the reasons for backlog of filling up of reserved vacancies and suggest measures to enhance the employability of reserved category candidates. The Committee in its report made the following major recommendations:-

- (i) measures for upgrading the employment potential of SC, ST and OBC candidates in all groups;
- (ii) to constitute expert committees comprising in-house officers to study the root cause of the problem and to initiate measures to remove such factors;
- (iii) to improve pre-employment training or on-the-job preparatory training; and
- (iv) schemes for educational empowerment, up-gradation of skills, vocational training etc.

Subsequent to the receipt of the recommendations of the Committee, the matter was examined by this Department and time bound action plan has been finalized and intimated to all concerned Ministries/ Departments on 20/11/2014 for implementation.

